

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 101  
IA 828 of 2020  
in  
CP(IB) 17 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Union Bank of India  
V/s  
Greendiamz Biotech Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Adv. Mr. Arjun Sheth  
For the Respondent :

**ORDER**

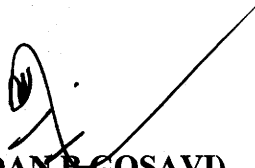
**IA 828 of 2020**

This application is filed by RP under Section 43 and 66 of Insolvency and Bankruptcy Code, 2016.

In spite of our directions, Respondent Nos. 3, 5 and 6 did not file their replies. Last opportunity is granted to Respondent Nos. 3, 5 and 6 to file their replies. It is to be filed within seven days by giving copy to other side.

Matter stands adjourned to 21.09.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)